

>

Title: Need to institute an enquiry into the irregularities in Mahatma Gandhi National Rural Employment Guarantee Scheme in Mangaldoi Parliamentary Constituency, Assam.

SHRI RAMEN DEKA (MANGALDOI): Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) was introduced with the idea to give jobs to rural people & to develop micro level projects. Basically the funds of MGNREGS should be used to develop rural roads of remote villages, cleaning of old pond, aorestation, small krisi bump, etc. But MGNREGS funds are not utilized properly in Kamrup District specially Kamalpur L.A.C. & Rangiya L.A.C. which is under my Parliamentary constituency Mangaldoi in Assam. There was a large scale irregularities in MGNREGS and other centrally sponsored schemes in D.R.D.A Nalbari. A C.B.I. inquiry was instituted few years back. I want to know from the Government, the progress of the case i.e., whether charge sheets has been drawn or not? In view of this I urge upon Hon'ble Minister to give more teeth to Members of Parliament (Lok Sabha) to select the projects & monitoring the proper utilization of funds.

I urge upon the Hon'ble Minister of Rural Development to institute an enquiry by the Central Govt. officials of the Rural Development department in Nalbari District, Kamalpur L.A.C. & Rangiya L.A.C. under Kamrup(R).